

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 39 of 2011 &**  
**I.A. No. 61 of 2011**

**Dated : 13<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with**  
**Mr. Shaunak J. Thakker**  
**Mr. Bhavesh Panjuam,**  
**Ms. Gunjan Jayakar & Mr. Hasan Murtaza**

**Counsel for Respondent (s): Mr. Buddy A. Ranganadhan &**  
**Mr. Arijit Maitra for R.1**  
**Mr. Vikas Singh Sr. Adv.**  
**Mr. Varun Pathak & Mr. Abhishek Mitra**  
**for R-2/MSEDCL**

**ORDER**

Learned counsel for the Commission has finished his arguments. For hearing arguments from Respondent No. 2 list the matter on **27<sup>th</sup> July, 2011 at 12.00.**

**V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Vs/ss